

developed as model stations. Under this scheme, the following amounts are to be spent on Gwalior Station :

1988-89	Rs. 52.94 lakhs
1989-90	Rs. 65.49 lakhs
1990-	Rs. 58.44 lakhs

(b) The information is being collected and will be placed on the Table of the House. Information about approximate expenditure incurred in 1987-88 in the following Stations is as under :

1. Katihar	Rs. 29.0 lakhs
2. Meerut City	Rs. 23.88 lakhs
3. Amritsar	Rs. 17.72 lakhs
4. Lucknow Jn. (NE)	Rs. 14.00 lakhs
5. Guwahati	Rs. 11.9 lakhs
6. Indore	Rs. 35.3 lakhs

Issue of Fake Medical Certificates

2463. SHRI M.V. CHANDRA-
SEKHARA MURTHY :
SHRI BANWARI LAL
PUROHIT :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

Statement

Name of the organisation	Action taken by the Government
1. The Society for Advanced Studies in Medical Sciences, Delhi.	The Delhi Administration has been requested to take necessary action.
2. Delhi Health and Hygiene Syndicate (Regd.), New Delhi.	-do-
3. All-India Medicos Society, Hoshiarpur, Punjab.	The Punjab Government has been requested to take necessary action.
4. Regular Medical Practitioners Committee, Ahmedabad.	The Gujarat Government has filed a criminal case against the institution.
5. Bombay Development of Ayurvedic College, Worli, Bombay Maharashtra.	The matter has been reported to the police by State Government for taking necessary action.
6. Ayurved Prathishtan, Bhandara	-do-
7. M.S.G. Research Institute, Bhandra	-do-
8. Swami Vivekanand Ayurved Mahavidyalaya, Wardha.	-do-

(a) whether Government are aware that a large number of organisations throughout the country are issuing fake medical certificates;

(b) if so, the details of such organisations in the country; and

(c) steps contemplated by Union Government to curb the activities of these organisations. ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) It has been brought to the notice of Government that some organisations in various parts of the country are issuing fake medical degrees.

(b) and (c). As and when complaints are received by the Government of India, the State Governments or the Union Territory concerned is asked to take necessary action against such organisations under the law. So far as the information is available with the Government of India, a statement indicating the names of such organisations and the action taken by the Government is given below.

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| 9. Chandrapur Medical Training Institute,
Chandrapur. | -do- |
| 10. Doctors Training Institute, Nagpur. | -do- |
| 11. K.N.H. Medical College and Hospital,
Nagpur. | -do- |
| 12. Doctors Training Course, Nagpur | -do- |
| 13. Maharashtra Naturopathic Magno
Therapic and Electrotherapic Medical
Training Centre, Satara. | -do- |
| 14. National Ayurvedic College and
Hospital, Akola. | -do- |
| 15. Prakrutik Chikitsa Gyanpeeth, Amrawati. | -do- |
| 16. School of General Medical Practice
(Private) at Kumarpara, Guwahati,
Assam. | The State Government has
filed a criminal case against
the person concerned. |
| 17. All India (Allopathic) Training College
and Hospital, Madras, Tamil Nadu. | A criminal case is already
pending before the Court. |
| 18. Medical College of Alternative Medicine,
378, Ganguly Bagan, East Road, Calcutta-
84, West Bengal. | Police investigation is being
made. |
| 19. Midnapore Guru Sankari Electro Homeo
Medical College and Hospital, Miabazar,
Midnapore. | Action under West Bengal
Homeopathic System of
Medicine Act, 1963 is being
taken. |
| 20. General Council of Electro Homeopathic
System of Medicine Rabindranagar,
Midnapore. | -do- |
| 21. Electro Homeo Medical Institute and
Hospital. | -do- |
| 22. DOGO Electro Homeo Medical College,
Burdwan. | Action will be taken shortly. |
| 23. Management Professional Association
Madras, Tamil Nadu. | The State Government has been
requested to take necessary
action. |